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Title: Need to include Rajasthani language in the Eighth Schedule to the Constitution of India.

SHRI DUSHYANT SINGH (JHALAWAR): Crores of people in Rajasthan and several other States speak in their mother tongue i.e. Rajasthani. But Rajasthani language has not been included in the Eighth Schedule to the Constitution. A Bill has already been passed in the Rajasthan Assembly to include Rajasthani language in the Eighth Schedule to the Constitution.

The inclusion of Rajasthani language in the Eighth Schedule to the Constitution will go a long way in promoting a regional language spoken by crores of people in India. Rajasthani people living in India and other countries will feel very proud if their mother tongue is accorded due recognition by the Constitution of India. Besides, the Constitutional accord will promote Rajasthani literature and will generate employment.

As such, I demand that the Rajasthani language be included in the Eighth Schedule to the Constitution of India without further delay.